

**GOVERNMENT OF INDIA
WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION
LOK SABHA**

UNSTARRED QUESTION NO:2660

ANSWERED ON:12.03.2015

POLAVARAM PROJECT

Maganti Shri Murali Mohan;Reddy Shri Mekapati Rajamohan;Tarai Smt. Rita

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether Polavaram Multipurpose Project has been declared as National Project and if so, the details thereof;
- (b) whether the Government of Odisha and Chhattisgarh have been consulted while granting clearances to the project and if so, the details of the clearances accorded;
- (c) whether reservoir operation schedule of Polavaram Project prescribed in Godavari Water Disputes Tribunal (GWDT) award has been changed by Central Water Commission (CWC) and communicated to the Government of Odisha and Chhattisgarh; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION
(PROF.SANWAR LAL JAT)

- (a) Yes, Madam. Polavaram Multipurpose Project has been declared as National Project as per the Andhra Pradesh Re-organization Act, 2014.
- (b) As per agreement reached between Maharashtra, Madhya Pradesh and Andhra Pradesh dated 07th August 1978 and another agreement reached between Andhra Pradesh and Odisha dated 15th December 1978, project parameters were designed. The modified project proposal was received in CWC in September 2005 from Govt of Andhra Pradesh. Central Water Commission has sent a copy of Detailed Project Report (DPR) of the Project to the Government of Odisha and Government of Chhattisgarh in November, 2011. All Inter State issues including statutory clearances have been taken care of while according Technical Advisory Committee (TAC) clearance by Central Water Commission.
- (c)&(d) There is no change in Reservoir Operation Schedule of Polavaram Project as prescribed in GWDT award.